

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**27(ND) 2017 in  
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

**NAME OF THE COMPANY: Kshma Digit Vs Unitech Ltd.**

**SECTION OF THE COMPANIES ACT: 424**

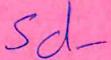
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Mr. Kunal Soni, Advocate

**ORDER**

A request for adjournment is made by the Ld. Counsel for the Decree Holder to ascertain certain assets of the Judgment Debtor.

At his request adjourned to 8<sup>th</sup> January, 2018.

  
(Ina Malhotra)  
Member (J)